

A net-work of Building Centres are being set up with grant by Central Govt. and loan by HUDCO to provide training in low cost housing technologies and by promoting entrepreneurial activity for housing construction.

Under the Action Plan announced by the Govt. following Central Sector/Centrally Sponsored Schemes have been launched with a view to providing shelter to various target groups:-

(a) Night Shelter Scheme for footpath dwellers in major urban Centres.

(b) Low Cost Sanitation Scheme for Liberation of Scavengers.

(c) Urban Basic Services Scheme.

In addition, Shelter Upgradation Scheme as a component of Nehru Rojgar Yojana has also been launched.

Handloom Products in Andhra Pradesh

10170. SHRI M. M. PALLAM RAJU: Will the Minister of TEXTILES be pleased to state:

(a) the estimated number of handloom weavers in Andhra Pradesh;

(b) the items of cloth that have been identified/reserved for manufacture by the handloom sector only;

(c) the production of these items in Andhra Pradesh during the last three years;

(d) whether there is a proposal for the revision of the list of items reserved for being manufactured by the handloom sector; and

(e) if so, the number of items likely to be put on the list?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) According to the National handloom Census (1987-88) there are about 4.53 lakh persons engaged in handloom weaving and preparatory work in Andhra Pradesh.

(b) The following 22 items were reserved for exclusive production by handlooms under the Handlooms (Reservation Articles for Production) Act, 1985.

1. Cotton Sarees with woven borders or headings and with extra warp or extra weft.
2. Kota Doria Sarees,
3. Tie and Dye Saree and Material,
4. Cotton Dhoties with woven borders with extra warp in the borders,
5. Cotton Gamcha woven in loose weave and Angavastram with extra warp in the border.
6. Check Lungies,
7. Cotton check shirtings,
8. Cotton crepe fabrics,
9. Towels with borders or headings,
10. Khes & Furnishing woven in double cloth weave and Bedsheet, Bed cover and Counter pane with woven borders or headings,
11. Table cloth, Table mat & Napkins having woven borders on all the four sides,
12. Cotton Dusters and Bastas woven using yarn of counts not exceeding 10s,

13. Chaddar with check or striped pattern,
14. Jamakkalam, Durry or Durret Using coarse yarn ranging from 4s to 12s,
15. Bukram cloth produced using yarn of counts 8s to 12s
16. Mashru cloth in satin weave with coloured stripe pattern,
17. Low read pick cloth of counts 20s and above,
18. All silk sarees and Dhoties with woven borders/pallau and with atleast 25% silk content by weight.
19. Kambal or Kamblies using pure wool of average 34 micron and coarser (fibre fineness),
20. Barrack blankets with average 34 micron and coarser wool,
21. Shawl, Loi, Mufflers, Pankhi, etc. woven in designs, and
22. Woollen tweed in check or stripe patter.

(c) As the handloom sector is a highly decentralised one and production is a manual activity, production of handloom products is estimated on the basis of civil deliveries of hank yarn produced by spinning mills, As only certain varieties of the 22 cloth items are reserved for production by handlooms, it is not possible to quantify the production of the reserved items in the handloom sector.

(d) No, Sir.

(e) Does not arise.

Sea food Processing in Andhra Pradesh

10171. SHRI M. M. PAMAM RAJU: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the places in Andhra Pradesh where processing and storage facilities for sea food exist and the capacity thereof;

(b) whether the present processing and storage capacities are adequate; and

(c) if not, the steps taken to increase it during the next three years?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (c). The information is being collected and will be laid on the Table of the House.

Acquisition of Agriculture Land for Narela Township

10172. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government are aware that thousands acres of agriculture land of farmers in many villages viz. narela, Bhorgarh, Kureni, Mamudpur, Shahpur etc. were notified in October, 1963 for development of Narela Township but the said land was finally acquired in November, 1986 at a very low rate of compensation;

(b) if so, the reasons for long delay for final acquisition;

(c) whether the acquired land is still lying vacant and deprive the farmers of its agriculture use; if so, the reasons for the same;

(d) whether Government propose to